

Disapp. of Press Council<sup>1</sup>

## § (2nd Amdt.) Ord., 1974 &amp; Bill

Hall. I think something has got to be done. Mr. Inder Gujral should no longer continue to sit on the fence. Then, he will have the fate of the Humpty Dumpty.

We know that the Press Council is a voluntary body in the UK. But, in India, we are spending Rs. 3,90,000. I do not mean to say that it can be bought for such a cheap price, the Press Council Budget. But, when the conditions are Indian, when Indian realities prevail, try to find out an Indian solution and don't go by hypothetical concepts of the freedom of the Press. Where is your freedom of the Press when the journalists are bought from head to foot with the rupees, annas and pies, indulging in blackmail and indulging in black-out? I am quite sure some of the very salient points will be blacked out by the Press. At the back of everything is the black money of the big business.

We talk in the air about obscenity. Something, very very innocent, of Kushwant Singh's writing, something out of his liberalism, is called as obscenity in our Press.

को राम सहाय पाठे (राजनंदगाव)

इ-को आप मुझ पर छेड दीजिये। ई-को मैं पूछने वाला हूँ।

SHRI B. V. NAIK: Sir, as far as obscenity is concerned, what are these advertisements of various textile mills? I think the hon. Minister knows fully well. These photographic models, these photographic models, what are they? I do not want to go into the details about the whole racket of advertisements, advertisement and sales executives, models and photographers because this is International Women's Year I would only say that let us stop obscenity particularly within those affluent sections and the way of life that they are following. Therefore, Sir, I would urge this. I am coming to my last point. There are only three or four people in the country who are above criticism. There is

the Speaker of the House, whose Chair you are adorning at present, there is the Vice-President and then the Chief Justice of India. Of course, the President of India is there in Rashtrapati Bhavan. These are the only people who are above criticism. We cannot bring in their names. Who else have we got to adorn this nominating committee? If they say that because of the criticism made, they are going to abdicate their responsibility, it would be an abdication of a very high responsibility cast on them by Parliament and the Act. I would therefore, say that they should not shirk their responsibility and the nominating committee should continue as before. Let the Minister accept my amendment.

18.11 hrs.

PAPER LAID ON THE TABLE—contd.  
ORDER UNDER DELHI MUNICIPAL CORPORATION ACT, 1957

MR. CHAIRMAN: The hon. Minister of Home Affairs has requested that he be permitted to lay a paper on the Table of the House.

SHRI ATAL BIHARI VAJPAYEE (Gwalior): What paper?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): I seek permission to lay on the Table an Order under sub-section (1) of section 490 of the Delhi Municipal Corporation Act 1957 dated 24 March, 1975, along with a statement of the reasons as required under sub-section (3) of section 490 of the said Act. [Placed in Library. See No LT-9278/75].

MR. CHAIRMAN: The Speaker has given him to permission to lay it on the Table.

श्री अटल बिहारी वाजपेयी: सभापति जी, मेम्बरों को पता तो लगना चाहिए कि आपने कान्परेशन को क्यां अल्प कर दिया।

[श्री अटल बिहारी वाजपेयी]

है, अगर खत्म कर दिया है तो ऐलान कर दीजिए। (अध्यक्षान) पहले तो कांफ्रेंशन में जनसंघ वा बहुमत था, और पहले कुछ हमारे मेम्बरों को खरीदकर हमारा बहुमत तोड़ने की कोशिश की फिर बाद में केन्द्रीय सरकार ने खुने हुए कांफ्रेंशन को खत्म कर दिया। (अध्यक्षान) आपने ऐसा बाजार खोल रखा है जिसमें बिकाऊ माल की तादाद बढ़ गई।

मगर मेरा निवेदन यह है कि मंत्री महोदय ने जो भी बयान रखा है, वह क्या है, यह तो वह बता दें। सभापति जी, उससे आप क्या समझे? क्या कांफ्रेंशन के मेयर के चुनाव के बारे में ऐलान किया गया है वा भई में चुनाव नहीं होंगे, इसके बारे में ऐलान किया गया है? कांफ्रेंशन जिन्दा रहेगा, इसका ऐलान किया है या उसे मार डाला गया, इसका ऐलान किया है?

श्री शक्ति भूषण (दक्षिण दिल्ली) ये जनसंघी इन-कॉर्पोरेशन हैं, कांफ्रेंशन को नहीं चला सकते हैं। कांफ्रेंशन को करस्ट किया है। इसलिए उसको खत्म कर दिया है।

SHRI H. K. L. BHAGAT (East Delhi). I am not happy at the supersession of the Corporation. But it has cracked under the weight of the Jan Sangh's corruption, maladministration and misrule. They are cracking under their own sins. The Jan Sangh is responsible for the supersession of the Corporation. Shri Vajpayee knows it. Their party is responsible—their corruption, their maladministration and misrule. I am not happy with the supersession, but they are responsible for it.

श्री अटल बिहारी वाजपेयी : अब कांग्रेस की मैजोरिटी है, आप कांफ्रेंशन को चला कर देखिए।

श्री राजू सहाय पांडे (राजनंदगांव) : जनसंघ के नेता की धीर से लांछन लगाया गया है कि बिक गये वा पीसे से खरीदे गये। यह जनसंघ का बड़ा अपमान है, इसको कैसे बर्दाश्त किया जा सकता है? हम तो जनसंघ के सम्बन्ध में समझते थे कि और कुछ भी किया जा सकता है, लेकिन वे पीसे से नहीं खरीदे जा सकते। आप जनसंघ के कार्यकर्ताओं पर कितना बड़ा लांछन लगा रहे हैं, यह शोभा नहीं देता।

MR CHAIRMAN, I will request the Minister to explain what this thing is about.

SHRI K. BRAHMANANDA REDDY The Notification is that the Delhi Municipal Corporation has been superseded for a period of one year.

MR. CHAIRMAN Shri Raghu Ramaiah

18 15 hrs.

#### BUSINESS ADVISORY COMMITTEE FIFTY-FOURTH REPORT

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH) I present the Fifty-fourth Report of the Business Advisory Committee

SHRI ATAL BIHARI VAJPAYEE (Gwalior): Out of 31 Corporations 22 have been superseded. This is the democracy that we are having in our country.

SHRI H. K. L. BHAGAT (East Delhi). In Delhi precisely the Party is responsible for it.

श्री शक्ति भूषण (दक्षिण दिल्ली) अध्यक्ष जी, जनसंघ ने सारे कांफ्रेंशन को दीवालिया कर दिया है और अब कोई तरीका नहीं रहा। वे उसे नूट कर खा गये और अब सरकार पर उसे छोड़ दिया है।